

LOK SABHA

Thursday, December 22, 1977/Pausa 1, 1899
(Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

MEMBERS SWORN

1. Shri Balwant Singh Ramuwalia (Faridkot).
2. Shri Chimanbhai Harilal Shukla (Rajkot).

RE : ADJOURNMENT MOTION

SHRI VAYALAR RAVI (Chirayinkil):
Sir, I rise on a point of question.

MR. SPEAKER : On what ?

SHRI K. LAKKAPPA (Tumkur) :
Before Question Hour we are raising it.
(Interruptions).

SHRI VAYALAR RAVI : Please read
Rules 388. It says :

"Any Member may, with the consent
of the Speaker, move that any
rule may be suspended and if
the motion is carried, the rule in
question shall be suspended for
the time being.

(Interruptions)

SHRI K. LAKKAPPA : We have
asked for your permission. You have
got inherent rights to suspend any rule
because, adjournment motions are pending
before you for your consideration.

(Interruptions)

SHRI VAYALAR RAVI : I am raising
my point under rule 377 and demanding
that under Rule 388 you suspend the
Question Hour and take up the adjournment
motion before you. It is a very
serious matter which affects the Indian
Democracy. (Interruptions).

SHRI JYOTIRMOY BOSU (Diamond
Harbour) : I rise on a point of order.
(Interruptions).

SHRI VAYALAR RAVI : There is
a large scale rigging and the people
were prevented from voting. We are
demanding and requesting you to take
up the adjournment motion and suspend
the question Hour.

MR. SPEAKER : I have got your
motion. I have requested you to produce
prima facie material and I have told other
Members also who met me that during
the interval you may come and meet
me and the question can be taken up
either this afternoon or tomorrow. There
is no difficulty. (Interruptions).

SHRI JYOTIRMOY BOSU : How
many Kerala Ministers have been
unseated ?

SHRI K. LAKKAPPA : At the point
of gun even the harijans, the minority
communities and weaker sections were
threatened.

MR. SPEAKER : Even then, no ad-
journment motion is necessary. If it is
serious, I have already told you to give
me the facts. (Interruptions).

SHRI K. LAKKAPPA : We have
read that at the point of gun they had
been threatened.

MR. SPEAKER : We now take up
questions.

SHRI JYOTIRMOY BOSU : We have
succeeded.

SHRI VAYALAR RAVI : In accordance
with your instructions we sat
down. He is a drain cleaner here....
(Interruptions).

MR. SPEAKER : Order, Order.....
(Interruptions). Do not record anything.

SHRI VAYALAR RAVI :.....*

SHRI JYOTIRMOY BOSU :.....*

MR. SPEAKER : Question No. 509.
We take up questions.

THE MINISTER OF HEALTH AND
FAMILY WELFARE (SHRI RAJ
NARAIN) : I request you that the
House should be calm and quiet ; the
House should be in order.

* Not recorded.